

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SINGLE PRINCIPAL BENCH**

**ITEM No. 07**  
**TA (IBC)-09(PB)/2024**

**IN THE MATTER OF:**

Sanjay Lamba	...	Petitioner/Applicant
Vs.		
Union Bank Of India And Anr	...	Respondent

**Order Rule 16(d) of the National Company Law Tribunal, 2016.**

**Order delivered on 14.06.2027**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. Milan Singh Negi and Mr. Nikhil Kumar Jha,  
Advocates for Applicant  
For the Respondent : Ms. Nishtha Grover, counsel for Respondent No. 1

**ORDER**

Ld. Counsel Ms. Nishtha Grover for Respondent No. 1  
appeared through VC and sought time to file a reply.

At her request, list the matter **on 26.07.2024.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**